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Sl. No. State	Details of location of proposed new AIIMS
13. Punjab	State Govt. has identified location for new AIIMS at Bathinda in Punjab. Site selected and approved. Foundation stone laid.
14. Tamil Nadu	State Govt. has identified locations at:— <ol style="list-style-type: none"><li>Chengalpattu in Kancheepuram District</li><li>Pudukkottai town in Pudukkottai District</li><li>Sengipatti in Thanjavur District</li><li>Perundurai in Erode District</li><li>Thoppur in Madurai District</li></ol> The finalization of site is under consideration.
15. Telangana	State Govt. has identified location for new AIIMS at Bibinagar in Telangana.
16. Uttar Pradesh	The Government of Uttar Pradesh identified four locations in Tehsil Gola and Tehsil Sadar in corakhpur District for setting up AIIMS in Poorvanchal, Uttar Pradesh. One site has been selected and approved at Mahadev, Jharkhandi, Gorakhpur. Foundation stone laid.
17. West Bengal	Govt. of West Bengal identified location at Kalyani in Nadia District for setting of up AIIMS in West Bengal. Site selected and approved.

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**Conditions of infrastructural facilities in hospitals**

2350. SHRI SURENDRA SINGH NAGAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether infrastructural facilities in Government hospitals are shockingly dissatisfactory;

(b) whether important diagnostic equipment remain out of order and patients are asked to get tests done from private diagnostic centres; and

(c) what measures are being considered by Government to bring the standard of treatment of Government hospitals at par with private hospitals?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) to (c) Providing health care facilities to its people is the prime responsibility of the respective State Government as health is a State subject and, as such, no information is maintained centrally.

However, in so far as three Central Government hospitals located in Delhi *viz.* Safdarjung Hospital, Dr. RML Hospital and Lady Hardinge Medical College and its Associated Hospitals are concerned, these hospitals as tertiary care hospitals, cater to health care need of population of not only Delhi but also for the entire National Capital Region of Delhi and even far flung areas. Therefore, the ever increasing patient load has put tremendous pressure on the existing infrastructure of these hospitals resulting waiting period in respect of some departments, due to which some patients opt for outside diagnostic facilities on their own. However, all important diagnostic equipments are in working condition in these hospitals and listed tests are done in hospitals itself. Government have done/undertaken redevelopment/upgradation of some of the hospitals, which includes construction of New Emergency Blocks, Super Speciality Block, other facilities, etc.

#### **Regulating marketing of fortified food items**

2351. SHRI DILIP KUMAR TIRKEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there are no fortification standards in place for packaged food items in the country;

(b) whether it is a fact that fortified food items are openly being sold and marketed in the country; and

(c) if so, the steps being taken by Government to regulate the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) to (c) The Food Safety and Standards Authority of India has recently operationalised comprehensive regulations on Food Fortification. The Food Safety and Standards (Fortification of Foods) Regulations, 2016 provide standards for- fortification of food items namely Rice, Wheat Flour, Maida, Milk, Salt and Oil. Salt fortified with Iodine, fortified Atta, fortified maida, Iron fortified common salt, double fortified salt, Natural Mineral Water fortified with CO<sub>2</sub>, are on sale